


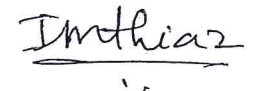
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/213/2016  
NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others  
NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SRIKANT MOHAN	For the Petitioner	
2.	Imthias Ahmed .V.K For K. Goutham Kumar	For Respondents	

**ORDER**

Counsels for both the parties are present and submitted that the pleadings are complete. They submitted that matter may be posted for final arguments. At request, time is enlarged. Put up on **29.11.2017 at 10.30 A.M.**

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)